

**KERALA GENERAL SALES TAX (AMENDMENT)  
ORDINANCE ETC.**

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI VIDYA  
CHARAN SHUKLA) : I beg to lay on  
the Table—

- (1) A copy of the Kerala General Sales Tax (Amendment) Ordinance, 1970 (Kerala Ordinance No. 9 of 1970) promulgated by the Governor of Kerala on the 14th May, 1970, under article 213(2) (a) of the Constitution read with clause (c) (iii) of the Proclamation dated the 4th August, 1970, issued by the President in relation to the State of Kerala. [Placed in Library. See No. LT-4120/70.]
- (2) (i) A copy each of the following Notifications under sub-section (3) of section 15 of the Government Savings Banks, Act, 1873 :—
- (a) The Post Office Savings Banks (Amendment) Rules, 1969, published in Notification No. G.S.R. 956 (English version) and G. S. R. 958 (Hindi version) in Gazette of India dated the 26th March, 1969.
- (b) The Post Office Savings Bank (Second Amendment) Rules, 1969, published in Notification No. G.S.R. 957 (English version) and G.S.R. 959 (Hindi version) in Gazette of India dated the 26th March, 1969.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-4121/70.]

**ANNUAL ACCOUNTS OF THE MORMUGAO  
PORT TRUST AND VISAKHAPATNAM  
PORT TRUST**

THE DEPUTY MINISTER IN THE  
MINISTRY OF SHIPPING AND TRANS-  
PORT (SHRI IQBAL SINGH) : I beg to  
lay on the Table a copy each of the  
following papers under sub-section (2) of  
section 103 of the Major Port Trusts Act,  
1963 :—

- (i) Annual Accounts of the Mormugao Port Trust for the year 1968-69 and the Audit Report thereon. [Placed in Library. See No. LT-4122/70.]
- (ii) Annual Accounts of the Visakhapatnam port Trust for the year 1968-69 and the Audit Report thereon. [Placed in Library. See No. LT-4123/70.]

12.50 hrs.

**COMMITTEE ON ABSENCE OF MEM-  
BERS FROM THE SITTINGS OF  
THE HOUSE MINUTES**

SHRI G. C. NAIK (Keonjhar). I beg  
to lay on the Table the Minutes of the  
Fifteenth sitting of the Committee on  
Absence of Members from the Sittings of  
the House held on the 28th August, 1970

**LEAVE OF ABSENCE FROM THE  
SITTINGS OF THE HOUSE**

MR. SPEAKER : The Committee on  
Absence of Members from the Sittings  
of the House in their Fifteenth Report have  
recommended that leave of absence be  
granted to the following Members for the  
periods indicated against each :

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|--------------------------------|---|
| (1) Shri Maharaj Singh Bharati | 27th July to 3rd September, 1970<br>[Eleventh Session]. |
| (2) Shri J. Rameshwar Rao      | 27th July to 3rd September, 1970<br>[Eleventh Session]. |
| (3) Shri K. Jeggaih            | 24th April to 20th May, 1970<br>[Tenth Session]         |